National Company Law Tribunal

Allahabad Bench

CP NO. 22/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Lakshmi Cotysis Ud

SECTION OF THE COMPANIES ACT: U/S 433/434 of companies act of 1956

SI. NO. Name Designation Representation Signature

1. Ankit Kr. Singh PCS Respondent Ankit

2. M. K. Bagni ov. Aud RD(NR) 16/2017

Sri M.K. Bagri, learned Official Liquidator for the Central Government and Sri Ankit for the respondents.

In the present matter a fresh notice were issued by the Registry of this Tribunal to the petitioner, however, the proof of service thereof is still awaited, therefore, the Court is directed to issue fresh notice in the matter. A copy of the petition to be provided to the office of the Official Liquidator.

The matter be listed on 18.07.2017.

Order Date: 01.06.2017 Sharad Srivastava

(H.P. CHATURVEDI, MEMBER (Judicial))